

070848

The High Court of Kerala

Kochi- 682 031
Dated- 22.8.2019

Proceedings

High Court establishment- filling up the vacancy of Finance Officer, High Court- orders issued.

- Read: 1. Rule 17 of the Kerala High Court Service Rules, 2007.
2. High Court proceedings No.A5-44403/2018 dated 4.6.2019.
3. High Court Official Memorandum of even number dated 12.6.2019.

Order No. A5- 47240/2019

Sri.Sreehari G. (PEN 124212), Section Officer (H.G)/Court Officer(H.G), now working as Accounts Officer High Court in the scale of pay of Rs.42500-87000 is appointed by transfer as Finance Officer, High Court in the scale of pay of Rs.77400-115200. He will take charge as Finance Officer from Sri.D.Narayanan Moothath, Deputy Registrar, High Court forthwith and will continue to hold the full additional charge of Accounts Officer, High Court until further orders.

(By Order)

KDH
K.Haripal
Registrar General

To

The Officers concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (2 copies)
The Sub Treasury Officer, Ernakulam.
The Director and Additional Director of the Kerala Judicial Academy, Athani.
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court
The Finance Wing, High Court.
The IT Section, High Court(for publishing in the High Court website)
The G (Accounts- I, II & III) Sections, High Court
All Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court
The Administrative Records Section, High Court
The File/Stock File

Copy submitted to: The Honourable Judges